

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 229
IB-477/ND/2023
IA-6612/2023, IA-698/2024

IN THE MATTER OF:

IndusInd Bank Ltd.

... **Applicant/Petitioner**

Versus

Feedback Energy Distribution Com. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kapil Malik and Adv. Richa Sharma

For the Respondent :

For the RP : Adv. Ritika Gaur, Adv. Neeraj Malhotra, Adv.
Animesh

For the TSECL : Sr. Adv. Krishnendu Datta, Adv. Nachiketa Joshi,
Adv. Gautam Singh, Adv. Vikas Maini, Adv. Ankit
Banati

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)